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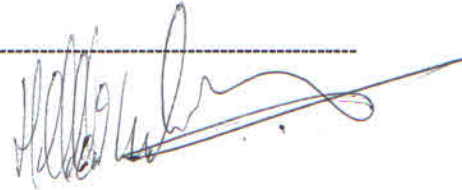
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 IN TP 88/16	Hearing	397-398	Jitendra Virwani vs. MRO-Tek. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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2	- AKS law associates Sharanjith shetty	Petitioner	
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Counsel for petitioner is present. He reported that against the orders of the NCLAT, the petitioner has preferred one more petition before the Hon'ble Supreme Court. Counsel for petitioner reported he has filed some I.As which are pending. List those I.As also on 10.07.2017.


MEMBER (J)


MEMBER (T)